

Nomination of cases by Hon'ble the Chief Justice on 04/01/2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 38186/2014 with W. P. - 33341/2014 with W. P. - 32265/2014 with W. P. - 13083/2014	Hon. Arun Tandon, J. (For final disposal) (with connected matters)	S. C. A. Section on 05/01/2016
2	W. P. - 56733/2009	Hon. Tarun Agarwala, J.	Writ C-II Section on 05/01/2016
3	Crl. W. P. - 12970/2015 (Correction)	Hon. Sudhir Agarwal, J.	Writ C-II (Cr. Writ) Section on 05/01/2016
4	Crl. W. P. - 17169/2014 (Correction)	Hon. Sudhir Agarwal, J.	Writ C-II (Cr. Writ) Section on 05/01/2016
5	Writ Tax – 1005/2011 (Recall)	Hon. Arun Tandon, J.	Writ Tax Section on 05/01/2016
6	Writ Tax – 1234/2011 (Recall)	Hon. Arun Tandon, J.	Writ Tax Section on 05/01/2016
7	F. A. F. O. - 2775/2014	Hon. Tarun Agarwala, J. (For final disposal)	F. A. F. O. Section on 05/01/2016
8	Spl. Appeal – 35/2004	Hon. Dilip Gupta, J.	Spl. Appeal Section on 05/01/2016
9	Spl. Appeal – 778/2003	Hon. V. K. Shukla, J.	Spl. Appeal Section on 05/01/2016
10	W. P. – 68745/2015	Hon. V. K. Shukla, J.	Computer Fresh Section on 04/01/2016
In DB as a member			
11	W. P. - 15300/2006 (Recall)	Hon. Yashwant Varma, J.	Writ C-II Section on 05/01/2016
Bench Comprising			
12	P. I. L. - 64392/2015 with P. I. L. - 31229/2005	Hon. The C.J. And Hon. Dilip Gupta, J.	Writ C-II Section on 05/01/2016
13	F. A. F. O. - 2010/2014	Hon. Arun Tandon, J. and Hon. Om Prakash, J.	F. A. F. O. Section on 05/01/2016
Hon....., J.			
14	Crl. Rev. - 1111/2000	Hon. Bharat Bhushan, J.	Crl. Rev. Section on 05/01/2016
15	Crl. Rev. - 1321/2000	Hon. Ramesh Sinha, J.	Crl. Rev. Section on 05/01/2016
16	Bail – 43858/2015 with Bail – 5116/2015	Hon. Pankaj Naqvi, J.	Bail Section on 05/01/2016
17	Bail – 26353/2014	Hon. Vipin Sinha, J.	Bail Section on

			05/01/2016
18	W. P. - 56714/2014	Hon. Ran Vijai Singh, j. (For final disposal)	Writ A-I Section on 05/01/2016
19	CrI. M. A. - 34682/2015 with CrI. M. A. - 9837/2009	Hon. Vipin Sinha, J. (Both cases)	Court No. 43 on 04/01/2016
20	Bail – 45662/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 04/01/2016
21	Bail – 45658/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 04/01/2016
22	Bail – 45496/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 04/01/2016
23	CrI. M. A. - 35420/2015	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 05/01/2016
Appropriate Court dealing with such matters			
24	W. P. - 39487/2014	Appropriate Court dealing with such matters	Writ A-2 Section on 05/01/2016
25	Bail – 39293/2015 with Bail – 2684/2014	Appropriate Court dealing with such matters.	Bail Section on 05/01/2016
26	Bail – 22388/2015	Appropriate Court dealing with such matters.	Bail Section on 05/01/2016
27	Bail – 36423/2015 with Bail – 12175/2013	Appropriate Court dealing with such matters.	Bail Section on 05/01/2016
28	Bail – 32173/2015 with Bail – 43693/2014	Appropriate Court dealing with such matters.	Bail Section on 05/01/2016
As per Judicial Order (For Hon....., J.)			
29	CrI. M. A. - 36634/2015 with CrI. M. A. - 41285/2014	Hon. Vipin Sinha, J.	Computer Fresh Section on 04/01/2016
Special Order			
30	CrI. Appeal – 956/1980	In view of the order dated 11-12-2015 the Criminal Appeal be placed before Hon'ble Bharat Bhushan, J.	CrI. Appeal Hearing (D. B.) Section on 05/01/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
05/01/2016